



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,22nd June 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 1**

**[DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No.           | Case Number  | Main Parties  | Petitioner Advocate   | Respondent Advocate   |
|------------------|--|---|---|---|
| <b>MOTION</b>    |  |   |   |   |
| 1                | PIL/36/2021<br>B/O   | BABITA SHARMA GOYAL<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.                           | PETITIONER IN PERSON  | GA, ASSAM<br>SC, REVENUE AND<br>DISASTER MANAGEMENT<br>DEPT<br>ASSTT.S.G.I.<br>SC, HEALTH |
| 2                | WP(C)/3023/2021<br>FIXED                                     | M/S N.F ENTERPRISE AND 2 ORS.<br><b>Versus</b><br>UNION BANK OF INDIA AND ANR.                  | MS. P CHAKRABORTY<br>MS. A DAS  | SC, UBI   |
| <b>ADMISSION</b> |  |   |   |   |
| 3                | WA/116/2021<br>CAVT. NO.02592/021,<br>FIXED                  | OIL AND NATURAL GAS CORPORATION<br>LTD. AND ANR<br><b>Versus</b><br>PRABAL SHARMA AND 3 ORS.    | MR K CHOUDHURY<br>MR. K M MAHANTA<br>MR. P DAS<br>MR S DIFUSA<br>MR N RAY | MR P BHARADWAJ<br>MR. M K CHOUDHURY<br>FOR CAVEATOR                                       |
|                  | <b>WITH</b><br>I.A.(Civil)/881/2021<br><b>in</b> WA/116/2021 | OIL AND NATURAL GAS CORPORATION<br>LTD. AND ANR<br><b>Versus</b><br>PRABAL SHARMA AND 3 ORS.    | MR K CHOUDHURY<br>MR. K M MAHANTA<br>MR. P DAS<br>MR S DIFUSA<br>MR N RAY | MR P BHARADWAJ<br>MR. M K CHOUDHURY<br>FOR CAVEATOR                                       |
| 4                | WA/117/2021<br>CAVT. NO. 02612/021,                          | OIL AND NATURAL GAS CORPORATION<br>LTD. AND ANR.<br><b>Versus</b><br>MRIGANKA SHARMA AND 7 ORS. | MR K CHOUDHURY<br>MR. K M MAHANTA<br>MR. P DAS<br>MR S DIFUSA<br>MR N RAY | MR P BHARADWAJ<br>MR. M K CHOUDHURY<br>FOR CAVEATOR                                       |
|                  | <b>WITH</b><br>I.A.(Civil)/884/2021<br><b>in</b> WA/117/2021 | OIL AND NATURAL GAS CORPORATION<br>LTD. AND ANR.<br><b>Versus</b><br>MRIGANKA SHARMA AND 7 ORS. | MR K CHOUDHURY<br>MR. K M MAHANTA<br>MR. P DAS<br>MR S DIFUSA<br>MR N RAY | MR P BHARADWAJ<br>MR. M K CHOUDHURY<br>FOR CAVEATOR                                       |
| <b>ORDERS</b>    |  |   |   |   |
| 5                | PIL/27/2021<br>FIXED   | ANJAN NAGG<br><b>Versus</b><br>UNION OF INDIA AND 5 ORS.  | MR. W SHARMA  | GA, ASSAM<br>ASSTT.S.G.I.<br>SC, HEALTH   |

|   |   |  |   |  |
|---|---|--|---|--|
| 6 | PIL/28/2021<br>FIXED  | SRI DEBAJIT GUPTA<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.  | MS. D GHOSH<br>MR SAURADEEP DEY<br>MS H BETALA                          | MR. R K D CHOUDHURY<br>FOR RES. 7 AND 8<br>MR. R K D CHOUDHURY<br>FOR RES. 7 AND 8<br>GA, ASSAM<br>MR P NAYAK FOR RES. 9 |
|   | <b>WITH</b><br>I.A.(Civil)/1080/2021<br><b>in</b> PIL/28/2021   | DEBAJIT GUPTA<br><b>Versus</b><br>UNION OF INDIA AND ANR.            | MS. D GHOSH   | GA, ASSAM<br>ASSTT.S.G.I.  |
| 7 | I.A.(CrI.)/269/2021<br>WITH OFFICE NOTE, LCR 8 FILES,<br>P.B.-2, FIXED<br><b>in</b> CrI.A./126/2016<br><b>WITH</b><br>CrI.A./126/2016 | PABITRA DAS AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR. | S BORGHAIN<br>MS. B DEVI  | PP, ASSAM  |
|   | <b>WITH</b><br>CrI.A./126/2016  | PRABITRA DAS and ANR<br><b>Versus</b><br>THE STATE OF ASSAM and ANR  | MSB DEVI<br>MRM RAHMAN<br>MRS BORGHAIN<br>MR.N J GOGOI<br>MR.M BORGHAIN | PP, ASSAM  |
|   | <b>WITH</b><br>I.A.(CrI.)/271/2021<br><b>in</b> CrI.A./126/2016   | PRABITRA DAS and ANR<br><b>Versus</b><br>THE STATE OF ASSAM and ANR  | S BORGHAIN<br>MS. B DEVI<br>MR BAPLU CHAKMA                             | PP, ASSAM  |

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LEAVE NOTE OF ADVOCATES FOR 22/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No.                  | Case Number                       | Main Parties  | Petitioner Advocate   | Respondent Advocate   |
|-------------------------|-----------------------------------|---|---|---|
| <b><u>MOTION</u></b>    |                                   |   |   |   |
| 1                       | WP(C)/2826/2021<br>B/O (PDF COPY) | MD. MIZANUR RAHMAN AND 9 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MRS. R DEVI   | SC, HIGHER EDU<br>GA, ASSAM   |
| 2                       | WP(C)/2861/2021<br>B/O (PDF COPY) | ASHYUTANANDA HAZARIKA AND 31 ORS<br><b>Versus</b><br>THE UNION OF INDIA AND 6 ORS   | MR. R K BORAH<br>MR. R PHUKAN   | GA, ASSAM<br>MR. K K PARASAR (R-1,3,4)<br>ASSTT.S.G.I.<br>SC, REVENUE |
| 3                       | WP(C)/2990/2021<br>FIXED          | MUKUL KRISHNA MISRA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS.   | S N SARMA<br>MR. M HUSSAIN<br>MR. K KALITA  | SC, EDU   |
| 4                       | WP(C)/3036/2021<br>FIXED          | GAUTAM SAIKIA AND ANR.<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS.  | MR. A CHAMUAH<br>MR. B KONWAR<br>MS D DUTTA                                       | GA, ASSAM<br>ASSTT.S.G.I.   |
| 5                       | WP(C)/3071/2021<br>B/O (PDF COPY) | M/S KBM ENTERPRISE AND ANR<br><b>Versus</b><br>NATIONAL HIGHWAYS AND<br>INFRASTRUCTURE DEVELOPMENT<br>CORPORATION LIMITED AND 5 ORS | MR. P J SAIKIA<br>MR. A K GUPTA<br>MR K J SAIKIA                                  | SC, NHIDC   |
| 6                       | WP(C)/3090/2021<br>B/O (PDF COPY) | DUL BORA AND 10 ORS<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS  | MR. A SARMA<br>MR H KALITA  | SC, PNRD<br>GA, ASSAM<br>SC, REVENUE                                  |
| 7                       | WP(C)/3091/2021<br>B/O (PDF COPY) | RAIHENA BEGUM<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS  | MR H R A CHOUDHURY<br>MR. A MANNAF<br>MD A S ALI                                  | ASSTT.S.G.I.  |
| 8                       | WP(C)/3092/2021<br>B/O (PDF COPY) | KRISHNA KAMAL DEURI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS.   | MR. J I BORBHUIYA<br>MS F BEGUM<br>MR. L MOHAN<br>MRS. K H CHOUDHURY<br>MR S PAUL | SC, FOREST  |
| 9                       | WP(C)/3093/2021<br>B/O (PDF COPY) | PRASANTA HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS.   | MR. T J MAHANTA<br>MR. P P DUTTA  | SC, PNRD<br>GA, ASSAM   |
| <b><u>ADMISSION</u></b> |                                   |   |   |   |
| 10                      | WP(C)/2980/2021<br>FIXED          | ANSHUMAN BHATTACHARJEE<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS.  | MR D K MEDHI<br>MR. M BISWAS  | GA, ASSAM   |





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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No.        | Case Number                         | Main Parties  | Petitioner Advocate   | Respondent Advocate   |
|---------------|-------------------------------------|---|---|-----------------------|
| <b>MOTION</b> |                                     |   |   |                       |
| 1             | Tr.P.(C)./26/2021<br>B/O (PDF COPY) | SMTI. DULUMONI KALITA SAIKIA<br><b>Versus</b><br>JYOTI PRASAD SAIKIA        | MR P KATAKI<br>MS S BARPUJARI<br>MRS R BEGUM                                    |                       |
| 2             | WP(C)/3094/2021<br>B/O (PDF COPY)   | BIKASH CH PANGGING<br><b>Versus</b><br>THE STATE OF ASSAM AND 21 ORS        | MR. D K DAS<br>MR. R K AGARWALA<br>MR. M KHATANIAR<br>MR H BETALA<br>MR C KUMAR | GA, ASSAM             |
| 3             | WP(C)/3095/2021<br>B/O (PDF COPY)   | PRANAB KUMAR RABHA<br><b>Versus</b><br>THE STATE OF ASSAM AND 35 ORS        | MR D K DAS<br>MR. R K AGARWALA<br>MR. M KHATANIAR<br>MR H BETALA<br>MR C KUMAR  | GA, ASSAM             |
| 4             | WP(C)/3096/2021<br>B/O (PDF COPY)   | BIDUR BORGAYAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 22 ORS            | MR D K DAS<br>MR. R K AGARWALA<br>MR. M KHATANIAR<br>MR H BETALA<br>MR C KUMAR  | GA, ASSAM             |
| 5             | WP(C)/3098/2021<br>B/O (PDF COPY)   | NURUL HOQUE AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 6 ORS.    | MR H R A CHOUDHURY<br>MR. A M AHMED<br>MS R DEKA                                | SC, PNRD<br>GA, ASSAM |
| 6             | WP(C)/3099/2021<br>B/O (PDF COPY)   | CT/GD (M) ALAKA BASUMATARY<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS | MR. R MAZUMDAR<br>MRS P RAI<br>MR H BEZBARUA                                    | ASSTT.S.G.I.          |
| 7             | WP(C)/3101/2021<br>B/O (PDF COPY)   | DIPAK KUMAR SAIKIA<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS         | MR. JYOTIRMOY ROY<br>MR. R HAZARIKA<br>MR. J SAIKIA                             | GA, ASSAM<br>SC, BTC  |
| 8             | WP(C)/3102/2021<br>B/O (PDF COPY)   | DAYA RAM DAIMARI<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS           | MR. JYOTIRMOY ROY<br>MR. R HAZARIKA<br>MR. J SAIKIA                             | GA, ASSAM<br>SC, BTC  |
| 9             | WP(C)/3103/2021<br>B/O (PDF COPY)   | GOBINDA BASUMATARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS         | MR. JYOTIRMOY ROY<br>MR. R HAZARIKA<br>MR. J SAIKIA                             | GA, ASSAM<br>SC, BTC  |
| 10            | WP(C)/3104/2021<br>B/O (PDF COPY)   | APONG BRAHMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS               | MR. JYOTIRMOY ROY<br>MR. R HAZARIKA<br>MR. J SAIKIA                             | GA, ASSAM<br>SC, BTC  |
| 11            | WP(C)/3106/2021<br>B/O (PDF COPY)   | RAGHUJIT BRAHMA<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS            | MR. JYOTIRMOY ROY<br>MR. R HAZARIKA<br>MR. J SAIKIA                             | GA, ASSAM<br>SC, BTC  |

|                  |                                   |  |   |   |
|------------------|-----------------------------------|--|---|---|
| 12               | WP(C)/3108/2021<br>B/O (PDF COPY) | GAMBHU RAM BASUMATARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS | MR. JYOTIRMOY ROY<br>MR. R HAZARIKA<br>MR. J SAIKIA             | GA, ASSAM<br>SC, BTC  |
| 13               | WP(C)/3109/2021<br>B/O (PDF COPY) | PAKHIRAM BASUMATARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS   | MR. JYOTIRMOY ROY<br>MR. R HAZARIKA<br>MR. J SAIKIA             | GA, ASSAM<br>SC, BTC  |
| 14               | WP(C)/3111/2021<br>B/O (PDF COPY) | MAGAN BASUMATARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS      | MR. JYOTIRMOY ROY<br>MR. R HAZARIKA<br>MR. J SAIKIA             | GA, ASSAM<br>SC, BTC  |
| 15               | WP(C)/3112/2021<br>B/O (PDF COPY) | SIMANG BASUMATARY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS     | MR. JYOTIRMOY ROY<br>MR. R HAZARIKA<br>MR. J SAIKIA             | GA, ASSAM<br>SC, BTC  |
| 16               | WP(C)/3120/2021<br>B/O (PDF COPY) | MAJAR ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND 5 ORS.            | MR. S A HUSSAIN<br>MR D J HALOI                                 | SC, PNRD<br>SC, REVENUE   |
| <b>ADMISSION</b> |                                   |  |   |   |
| 17               | WP(C)/5557/2019<br>B/O            | M/S. ROYAL - CPL (JV)<br><b>Versus</b><br>THE UNION OF INDIA AND 4 ORS | MR. K K BHATRA<br>MR. D DAS<br>MR. Y S MANNAN<br>MR. R K BHATRA | MR. G N SAHEWALLA (R-4)<br>MR. A DASGUPTA (SC, N.F.<br>RLY)<br>MR. P BORA (R-5)<br>DR R C BORPATRA GOHAIN<br>MD. ASLAM<br>MR. D SENAPATI<br>MR. G GOSWAMI<br>MR. B DAS<br>MR. A CHETIA<br>MS P AGARWAL<br>MS. S KATAKEY<br>MS. S. TODI<br>MR. M SAHEWALLA |
| 18               | WP(C)/3684/2020<br>B/O (PDF COPY) | HAREN KUMAR NATH<br><b>Versus</b><br>UNION OF INDIA AND 4 ORS.         | MR A KAKOTI   | MR. D C BORAH<br>ASSTT.S.G.I.<br>SC, UPSC   |

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LEAVE NOTE OF ADVOCATES FOR 22/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[CRIMINAL SINGLE BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No.             | Case Number                  | Main Parties  | Petitioner Advocate  | Respondent Advocate |
|--------------------|------------------------------|---|--|---------------------|
| <b>MOTION (BA)</b> |                              |   |  |                     |
| 1                  | Bail Appln./1111/2021<br>B/O | NUR ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. M A ISLAM<br>MR J I MONDAL                                   | PP, ASSAM           |
| 2                  | Bail Appln./1135/2021        | RAHUL DAS<br><b>Versus</b><br>THE STATE OF ASSAM  | MR K THAKUR<br>MS I PATAR  | PP, ASSAM           |
| 3                  | Bail Appln./1306/2021<br>B/O | SUNITA DEVI<br><b>Versus</b><br>THE STATE OF ASSAM  | MR H R A CHOUDHURY<br>MRS. R RONGMEI<br>MRS. S ISLAM             | PP, ASSAM           |
| <b>MOTION</b>      |                              |   |  |                     |
| 4                  | AB/1598/2021<br>B/O          | SAMSUL ISLAM BARBHUIYA @ SAMSUL<br>HAQUE BARBHUIYA<br><b>Versus</b><br>THE STATE OF ASSAM | MR H I CHOUDHURY<br>MR S BORTHAKUR<br>MR. D GOGOI<br>MS N KHATUN | PP, ASSAM           |
| 5                  | AB/1627/2021<br>B/O          | AJIT GOGOI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                                 | MR. J C GOGOI<br>MR. N GOGOI<br>MR B ISLAM                       | PP, ASSAM           |
| 6                  | AB/1639/2021<br>B/O          | SAHABUDIN ALI @ SAHEB ALI<br><b>Versus</b><br>THE STATE OF ASSAM                          | MR. J C GOGOI<br>MR. K N KALITA<br>MR B ISLAM                    | PP, ASSAM           |
| 7                  | AB/1651/2021<br>B/O          | ROFIQUL HUSSAIN MONDAL<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. J AHMED<br>MR. P A AHMED<br>MR Z RAHMAN                      | PP, ASSAM           |
| 8                  | AB/1653/2021<br>B/O          | SURAJIT KATHAR<br><b>Versus</b><br>THE STATE OF ASSAM                                     | MR. J LASKAR   | PP, ASSAM           |
| 9                  | AB/1667/2021<br>B/O          | RUBUL AHMED AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                             | MR. P K MUNIR<br>MR. A GAYAN                                     | PP, ASSAM           |
| 10                 | AB/1683/2021<br>B/O          | BANAMALI HAZARIKA<br><b>Versus</b><br>THE STATE OF ASSAM                                  | MR. T DEURI<br>MR R ALI  | PP, ASSAM           |
| 11                 | AB/1695/2021<br>B/O          | MUNNA ALI @ YOUSUF YOUHUNA AND<br>ANR<br><b>Versus</b><br>THE STATE OF ASSAM              | MR. U K BARMAN<br>MR H ALI<br>MR. R KONWAR                       | PP, ASSAM           |

|                          |  |  |  |           |
|--------------------------|--|--|--|-----------|
| 12                       | AB/1703/2021<br>B/O                        | SRI BHAITY GOGOI AND 3ORS.<br><b>Versus</b><br>THE STATE OF ASSAM    | MR. D BARUAH<br>MR. P K BORDOLOI<br>MR. P G BHAGAWATI                                | PP, ASSAM |
| 13                       | AB/1704/2021<br>B/O                        | SUBRATA DUTTA<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR. S BORA<br>MR. D P MANDAL   | PP, ASSAM |
| <b>BAIL HEARING (BA)</b> |  |  |  |           |
| 14                       | Bail Appln./1140/2021<br>(PDF COPY), FIXED | ANANDA ROY<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR. D SARMAH<br>S. J. SAHARIAH   | PP, ASSAM |
| 15                       | Bail Appln./1219/2021<br>FIXED             | AKASH CHOUDHURY<br><b>Versus</b><br>THE STATE OF ASSAM               | MR E AHMED<br>MR. R A CHOUDHURY  | PP, ASSAM |
| <b>BAIL HEARING</b>      |  |  |  |           |
| 16                       | AB/591/2021<br>B/O                         | ABDUL MAZID SHEIKH<br><b>Versus</b><br>THE STATE OF ASSAM            | MR F Z MAZUMDER  | PP, ASSAM |
| 17                       | AB/933/2021<br>FIXED                       | HILAL UDDIN LASKAR<br><b>Versus</b><br>THE STATE OF ASSAM            | MR M J QUADIR<br>MR. K MIRA<br>MR S S ISLAM  | PP, ASSAM |
| 18                       | AB/1131/2021<br>FIXED                      | SAFINA BEGUM AND 7 ORS<br><b>Versus</b><br>THE STATE OF ASSAM        | MR F U BARBHUIYA<br>MS S DAS   | PP, ASSAM |
| 19                       | AB/1245/2021<br>FIXED                      | SAMRAT DAS<br><b>Versus</b><br>THE STATE OF ASSAM                    | MS. T SOM<br>MR. P TELI  | PP, ASSAM |
| 20                       | AB/1429/2021<br>FIXED                      | MANTAJ ALI AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM         | MR. A AHMED<br>U U KHAN  | PP, ASSAM |
| 21                       | AB/1461/2021<br>FIXED                      | HATEM ALI<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. K MIRA<br>MR. H A TALUKDAR<br>MD. I HUSSAIN                                      | PP, ASSAM |
| 22                       | AB/1547/2021<br>FIXED                      | PARAG JYOTI GOHAIN<br><b>Versus</b><br>THE STATE OF ASSAM            | MR. P J SAIKIA   | PP, ASSAM |
| 23                       | AB/1559/2021<br>FIXED                      | ABDUR RASID @ ABDUL RASID<br><b>Versus</b><br>THE STATE OF ASSAM     | MR A ALI<br>MS. M KHATUN   | PP, ASSAM |
| 24                       | AB/1560/2021<br>FIXED                      | ALTAF HUSSAIN AHMED AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM | MR. B D KONWAR SR. ADV.<br>MR. R KALITA<br>MR. R SALOI<br>MR H AGARWAL<br>MR J SINGH | PP, ASSAM |
| 25                       | AB/1566/2021<br>FIXED                      | ASHAN SHARMA AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM          | MR. A K BHUYAN<br>MS. N CHOUDHURY<br>MR. M BORAH<br>MR. A KHOUND<br>MS B BORA        | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 22/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,22nd June 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL SINGLE BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No.                          | Case Number  | Main Parties  | Petitioner Advocate   | Respondent Advocate |
|---------------------------------|--|---|---|---------------------|
| <b><u>MOTION (BA)</u></b>       |  |   |   |                     |
| 1                               | Bail Appln./1270/2021<br>FIXED   | RAFIKUL HUSSAIN @ BABU<br><b>Versus</b><br>THE STATE OF ASSAM               | MR. S K JAIN<br>B ALI                                       | PP, ASSAM           |
| 2                               | Bail Appln./1288/2021  | SHAMSUL ALAM<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. A RAHMAN  | PP, ASSAM           |
| 3                               | Bail Appln./1289/2021  | ASMAT ALI AND 3 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                 | MR. S MUNIR<br>MR S M ABDULLAH P<br>MR. J ALI               | PP, ASSAM           |
| 4                               | Bail Appln./1291/2021  | TIKU SINGH<br><b>Versus</b><br>THE STATE OF ASSAM                           | MR A SHARMA   | PP, ASSAM           |
| 5                               | Bail Appln./1295/2021  | SAJAL PAUL<br><b>Versus</b><br>THE STATE OF ASSAM                           | MS A DEVI<br>MS P GOGOI<br>MR. B KHAKHLARY                  | PP, ASSAM           |
| 6                               | Bail Appln./1299/2021  | ABUL HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. R ALI<br>MR. H A AHMED<br>MS. M KHATUN                  | PP, ASSAM           |
| 7                               | Bail Appln./1313/2021  | HIMANGSHU TALUKDAR<br><b>Versus</b><br>THE STATE OF ASSAM                   | MR. S BORA<br>MS J RAJKUMARI                                | PP, ASSAM           |
| <b><u>BAIL HEARING (BA)</u></b> |  |   |   |                     |
| 8                               | Bail Appln./437/2021<br>WITH SCAN COPY OF CD &<br>STATUS REPORT, FIXED | MD. IKRAM ALI AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. J I BORBHUIYA<br>MS F BEGUM<br>MR. L MOHAN<br>MR S PAUL | PP, ASSAM           |
| 9                               | Bail Appln./699/2021<br>WITH SCAN COPY OF CD &<br>STATUS REPORT, B/O   | AKRAM ALI<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                    | MR. B CHAKRABORTY<br>MRS P HAZARIKA                         | PP, ASSAM           |
| 10                              | Bail Appln./862/2021<br>WITH SCAN COPY OF CHARGE<br>SHEET & CD, FIXED  | MAZIBUR RAHMAN MANDAL<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. C K NATH<br>MR. S MUNIR<br>MS. S SAIKIA                 | PP, ASSAM           |
| 11                              | Bail Appln./1131/2021<br>FIXED   | MD TAJIR ALI @ TAJIR SHEIKH AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM | MR. A AHMED<br>MD A RAHMAN                                  | PP, ASSAM           |
| 12                              | Bail Appln./1132/2021<br>FIXED   | MOINUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM                         | MR. A MANNAF  | PP, ASSAM           |

|                            |   |   |  |   |
|----------------------------|---|---|--|---|
| 13                         | Bail Appln./1156/2021<br>FIXED              | INTAJ ALI<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. M I HUSSAIN<br>MR. S M RAHMAN                              | PP, ASSAM                                     |
| <b><u>BAIL HEARING</u></b> |   |   |  |   |
| 14                         | AB/517/2021<br>B/O                          | JAHIRUL ISLAM<br><b>Versus</b><br>THE STATE OF ASSAM                    | MR. R S MISHRA   | PP, ASSAM                                     |
| 15                         | AB/763/2021                                 | DHIRAJ KR. KAKATI<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. D K DAS<br>MR. P N GOSWAMI<br>MR. P P MEDHI                | PP, ASSAM                                     |
| 16                         | AB/1101/2021<br>WITH SCAN COPY OF CD, FIXED | MD. JIYARUL ISLAM @ JIARUL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM | MR. J C GOGOI<br>MR B ISLAM                                    | SPL PP, WILDLIFE FOREST<br>ASSAM<br>PP, ASSAM |
| 17                         | AB/1315/2021                                | NITUMONI SINGHA<br><b>Versus</b><br>THE STATE OF ASSAM                  | MR. A CHAMUAH<br>MR P K BASU                                   | PP, ASSAM                                     |
| 18                         | AB/1379/2021<br>FIXED                       | RENU ROY AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM                | MR. Y S MANNAN<br>MR. T HUSSAIN                                | PP, ASSAM                                     |
| 19                         | AB/1437/2021<br>FIXED                       | SANIDUL ALI PORAMANIK AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM  | MD. S ALOM<br>MR. M S ALAM                                     | PP, ASSAM                                     |
| 20                         | AB/1484/2021<br>FIXED                       | BISWAJIT HAZARIKA<br><b>Versus</b><br>STATE OF ASSAM                    | MR. P K ROYCHOUDHURY<br>MR P KATAKI<br>MR S P DAS<br>MR. N DAS | PP, ASSAM                                     |

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LEAVE NOTE OF ADVOCATES FOR 22/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Tuesday,22nd June 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 17**

**[CRIMINAL SINGLE BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

| Sr.No.                    | Case Number                  | Main Parties   | Petitioner Advocate                                  | Respondent Advocate             |
|---------------------------|------------------------------|--|--|---------------------------------|
| <b><u>MOTION (BA)</u></b> |                              |  |  |                                 |
| 1                         | Bail Appln./1317/2021<br>B/O | ZACHIJAL HOQUE @ JOSIJAL HOQUE<br><b>Versus</b><br>THE STATE OF ASSAM              | MR. M R KHANDAKAR                                    | PP, ASSAM                       |
| 2                         | Bail Appln./1318/2021        | ABUL HUSSAIN<br><b>Versus</b><br>THE STATE OF ASSAM                                | MR. R ALI<br>MR. H A AHMED                           |                                 |
| 3                         | Bail Appln./1320/2021        | ARUNAV PHUKAN<br><b>Versus</b><br>THE STATE OF ASSAM                               | MR B SINHA<br>MR. M J GOGOI                          | PP, ASSAM                       |
| 4                         | Bail Appln./1323/2021        | LAL SINGHBASUMATARY @ BONGURU<br>BASUMATARY<br><b>Versus</b><br>THE STATE OF ASSAM | MR. U K NAIR<br>MR. M P SARMA<br>MR. A BORO          | PP, ASSAM                       |
| 5                         | Bail Appln./1324/2021        | ASHRAFUL ISLAM @ SAIFUL<br><b>Versus</b><br>THE STATE OF ASSAM                     | MR. P RAHMAN<br>MR S ISLAM                           | PP, ASSAM                       |
| 6                         | Bail Appln./1325/2021        | NNEMEKA CHINONSO FELIX AND ANR<br><b>Versus</b><br>THE STATE OF ASSAM              | MR. S BORA<br>MR. I H LASKAR<br>MR. P K DEKA         | PP, ASSAM                       |
| <b><u>MOTION</u></b>      |                              |  |  |                                 |
| 7                         | Crl.Rev.P./148/2021<br>B/O   | WARISH KHAN AND ANR<br><b>Versus</b><br>UNION OF INDIA                             | MR N J DAS   | MR. S C KEYAL<br>SC, DRI        |
| 8                         | AB/1406/2021<br>FIXED        | DIMBESWAR KALITA<br><b>Versus</b><br>THE STATE OF ASSAM AND ANR                    | MR. A GANGULY<br>MR T CHHETRI                        | PP, ASSAM                       |
| 9                         | AB/1608/2021                 | WEKI TARO<br><b>Versus</b><br>THE STATE OF ASSAM                                   | MR. P NEOG<br>MS. B BHUYAN                           | SPL PP WILDLIFE FOREST<br>ASSAM |
| 10                        | AB/1675/2021                 | KANTHI RAM SARMA @ KANTH SARMA<br>AND ANR.<br><b>Versus</b><br>THE STATE OF ASSAM  | MR. K BHATTACHARJEE<br>MR. M SAIKIA<br>MS B TALUKDAR | PP, ASSAM                       |
| 11                        | AB/1676/2021                 | AKBAR BANJARA @ MD. AKBAR ANR.<br><b>Versus</b><br>THE STATE OF ASSAM              | MR. S M MOLLAH                                       | PP, ASSAM                       |

**BAIL HEARING (BA)**

|                     |                                |  |  |           |
|---------------------|--------------------------------|--|--|-----------|
| 12                  | Bail Appln./1204/2021<br>FIXED | SANFUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM                                      | MD E AHMED<br>MR. D J DAS                              | PP, ASSAM |
| 13                  | Bail Appln./1211/2021<br>FIXED | MD. SANFUL ALI @ CHANFUL ALI<br><b>Versus</b><br>THE STATE OF ASSAM                    | MD E AHMED<br>MR. D J DAS                              | PP, ASSAM |
| 14                  | Bail Appln./1218/2021<br>FIXED | ASHRAFUL ALOM<br><b>Versus</b><br>THE STATE OF ASSAM                                   | MR. M ISLAM  | PP, ASSAM |
| <b>WITH</b>         |                                |  |  |           |
| 15                  | Bail Appln./1213/2021          | KHAIRUL ISLAM @ KHAIRUL HAQUE @<br>KALA KHAIRUL<br><b>Versus</b><br>THE STATE OF ASSAM | MR N J DAS   | PP, ASSAM |
| <b>BAIL HEARING</b> |                                |  |  |           |
| 16                  | AB/1167/2021<br>B/O            | ABDUL GAFUR<br><b>Versus</b><br>THE STATE OF ASSAM                                     | MR. P RAHMAN<br>MR A HAQUE<br>MR S ISLAM               | PP, ASSAM |
| 17                  | AB/1491/2021<br>FIXED          | TARUN DAS AND 4 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. B D KONWAR SR. ADV.<br>MR. R SALOI<br>MR H AGARWAL | PP, ASSAM |
| 18                  | AB/1494/2021<br>FIXED          | ABDUL MOTALIB AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM                        | MR. M HUSSAIN<br>MR A K DAS                            | PP, ASSAM |
| 19                  | AB/1543/2021<br>FIXED          | SANJAY DAS AND 2 ORS<br><b>Versus</b><br>THE STATE OF ASSAM                            | MR. C K NATH<br>MR. S MUNIR<br>MS. S SAIKIA            | PP, ASSAM |
| 20                  | AB/1574/2021<br>FIXED          | MD. FARUK<br><b>Versus</b><br>THE STATE OF ASSAM                                       | MR. M KHAN<br>MR. J RAHMAN<br>MR R ISLAM               | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 22/06/2021

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1) MR. L SHARMA 25-05-2021 To 25-06-2021